

Defective Case Register from 2024-12-26 to 2024-12-26

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/38917/2024	OM PRAKASH SARAN	2024-12-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Age of the petitioner not reflected in V.nama.
2	D-WP(C)/53723/2024	PABITRA KUMAR NAYAK	2024-12-26	13-APPLICATION CONTAINS MORE THAN ONE PRAYER. 1. Date mentioned under annexure-2 not tally with the averment made in para-5 of the writ petition
3	D-BLAPL/38955/2024	KALPATARU KHUNTIA	2024-12-26	As per standing order no.3 dtd. 9-7-2024 , name of the prosecutrix / informant shall not be reflected in the petition. Then S.R. will be made.
4	D-WP(C)/54251/2024	ASHUTOSH MOHANTA	2024-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.
5	D-BLAPL/38956/2024	DEEPAK KUMAR MOHAPATRA	2024-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of rejec.order not correct in date of event and index. 2.Authorization to swear affidavit not furnished in the affidavit.3. Name of Honble court in para.1 of petition and date of event not tally with rejection order.
6	D-WP(C)/53727/2024	KSHIROD KUMAR ROUT	2024-12-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-ABLAPL/38959/2024	DEEPAK KUMAR MOHAPATRA	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
8	D-ABLAPL/39033/2024	AMITAV TRIPATHY	2024-12-26	Page 9 not neat.
9	D-MACA/53725/2024	SOMNATH ROY	2024-12-26	1. Period of Delay 5 days 2. year of case number not correctly furnished in being aggrieved. 3. statutory deposit not made.
10	D-WP(C)/53820/2024	KOUSIK ANANDA GURU	2024-12-26	Annexures in averment are not properly marked as per index.
11	D-WP(C)/53920/2024	SARADA PRASAD DASH	2024-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Fathers name is wrong in affidavit
12	D-MACA/53830/2024	DEBASISH PATNAIK	2024-12-26	Court Fee Rs 5000/ payable not paid
13	D-BLAPL/38916/2024	NABA KISHORE GURU	2024-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index petition neither paginated nor annex. marked and annex.3 not partially legible or . dtd. 22-9-2024.
14	D-BLAPL/39023/2024	JAYAKRISHNA MOHAPATRA	2024-12-26	1. Put up for SR after filing of Certified copy of Rejection order

15	D-CRLMC/38757/2024	MANASH RANJAN NAYAK	2024-12-26	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
16	D-CRLMC/39029/2024	MANASH RANJAN NAYAK	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
17	D-WP(C)/53655/2024	BHARATI DASH	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-WP(C)/53649/2024	KAPILA CHARAN NAYAK	2024-12-26	Deficit Court fee of Rs.6/ not paid on cause title of writ petition
19	D-WP(C)/53663/2024	DR.PURUSOTTAM CHULI	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Annexure marking of order dated 30.11.2024 in prayer portion of writ petition appears to be wrong.
20	D-CRLA/39046/2024	PRINCE PATNAIK	2024-12-26	Identity of victim be not disclosed
21	D-WP(C)/53665/2024	DR.PURUSOTTAM CHULI	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
22	D-CRLA/39073/2024	SIDDHARTH GOUTAM DAS	2024-12-26	1. Period of Delay 37 days
23	D-WP(C)/54099/2024	MANASH RANJAN NAYAK	2024-12-26	Synopsis and date charts are not alphabetically paginated
24	D-WP(C)/53662/2024	ALOK KUMAR MOHAPATRA	2024-12-26	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.L.T.I. of the petitioner not attested in affidavit and vakaltnama.2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished. 3.Petition not correctly addressed to Honorable Court
25	D-WP(C)/53658/2024	ALOK KUMAR MOHAPATRA	2024-12-26	SYNOPSIS AND DATE CHARTS ARE NOT ALPHABETICALLY PAGINATED.
26	D-WP(C)/53791/2024	CHITTA RANAJAN DAS	2024-12-26	Copy not served on S.C. (C.T.AND G.S.T.)
27	D-WP(C)/53657/2024	ARJUNA CHARANA BEHERA	2024-12-26	1.Synopsis is not alphabetically paginated.2.The name of the opp.party Number in cause title of writ petition is left blank.3.Each page of writ petition including affidavit is not notarized.
28	D-WP(C)/53460/2024	SUKANTA KUMAR NAYAK (2)	2024-12-26	Nomenclature of this case may be w.p (crl)
29	D-WP(C)/54154/2024	SARADA PRASANNA SARANGI	2024-12-26	Receipt Showing Serv.copy To cg not Filed
30	D-WP(C)/53580/2024	PRATAP CHANDRA MISHRA	2024-12-26	D C. FEE OF RS 18 / TO BE FILED ON PETITION
31	D-CRLA/39093/2024	DIBYAJYOTI SAHOO	2024-12-26	1.. Court Fee Rs.6/- be paid on appeal memo as well as in IAs.

32	D-BLAPL/39001/2024	SURYAKANTA DWIBEDI	2024-12-26	Date of rejection order mentioned under annex.2 at page 4 not tally to rejection order.
33	D-CRLA/39025/2024	PRABIR KUMAR RAY	2024-12-26	1.Age of appellant be reconciled as per trial court judgement. 2. IAs are not correctly page marked, (ii)Page 4 of the appeal memo without signature of adv. (iii)Each page of IAs.are not signed by notary. (iii)Vernacular certificate not given in IAs. (iv)Anx.1 and 2 not filed.
34	D-WP(C)/53745/2024	SURYAKANTA DWIBEDI	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
35	D-CRLA/39010/2024	DEBA PRASAD DAS	2024-12-26	Receipt showing copy on SC Vigilance not Filed
36	D-ABLAPL/38931/2024	AMIT KUMAR SAA	2024-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. side of the page nos. 9 and 12 not partially legible.
37	D-ABLAPL/38957/2024	SOUBHAGYA KUMAR DASH	2024-12-26	ABLAPL NO.14 117 and 14108 /2024 date of disp. of in reference certificate are not tally with FIR details
38	D-RSA/53760/2024	DINABANDHU SINGH SAHANI	2024-12-26	Put up for S.R after filing of C.Copy of both the Judgements.
39	D-WP(C)/53780/2024	PRANGYANANDA PATTANAİK	2024-12-26	Annexure 1 and 2 not Legible .
40	D-WP(C)/53772/2024	BIJAYA KUMAR NAYAK (3)	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No 20 not available in Annexure 4 according to Book Mark Index and Index of the Writ Petition
41	D-WP(C)/53763/2024	SURYAKANTA DASMOHAPATRA	2024-12-26	Annexure -8 series not legible.
42	D-RVWPET/53874/2024	SAROJ RANJAN SUBUDHI	2024-12-26	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
43	D-WP(C)/53731/2024	PABITRA KUMAR NAYAK	2024-12-26	13-APPLICATION CONTAINS MORE THAN ONE PRAYER. Date mentioned under annexure-2 not tally with the averment made in para-5 of the writ petition.
44	D-WP(C)/53892/2024	KOUSIK ANANDA GURU	2024-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. In affidavit occupation not mentioned and opp.party no 2 not sworn in the affidavit. 2. Date mentioned under annexure-8 not tally with the averment in para-17 of the writ petition .
45	D-BLAPL/38923/2024	ANUGRAHA NARAYAN SAMANTRAY	2024-12-26	Date of FIR not correct in date of event.
46	D-BLAPL/38944/2024	KARUNAKAR GAYA	2024-12-26	In cause title s/o , not tally with rejection order.
47	D-BLAPL/38938/2024	DILLIP KUMAR MOHANTY	2024-12-26	As per FIR details, date of disp. not reflected in reference certificate.

48	D-BLAPL/38942/2024	JIBAN RANJAN DASH	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-BLAPL/38927/2024	SANGRAM KESHARI ROUT	2024-12-26	True copy of FIR., NOT REFLECTED IN PARA.2 OF PETITION.
50	D-RVWPET/54028/2024	ADV.	2024-12-26	Place after furnishing of C.Fee paid connected RSA
51	D-FAO/54041/2024	BIBHU PRASAD DAS	2024-12-26	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 258 days
52	D-WP(C)/53717/2024	PABITRA KUMAR NAYAK	2024-12-26	13-APPLICATION CONTAINS MORE THAN ONE PRAYER. Date mentioned under annexure-2 not tally with the averment in para 5 of the writ petition.
53	D-WP(C)/53754/2024	SURESH CHANDRA MOHANTY	2024-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-BLAPL/38992/2024	SANJIT MISHRA	2024-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 1st.line not legible.
55	D-BLAPL/38994/2024	PRANAY KUMAR MAHARAJ	2024-12-26	page 158 not neat.
56	D-BLAPL/38966/2024	AJIT KUMAR RAUT	2024-12-26	As per rejection order the name of Lower Court not mentioned in Cause Title.
57	D-BLAPL/38977/2024	SANGRAM RATH	2024-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 and 14 not legible.
58	D-WP(C)/53757/2024	LAXMIDHAR DASH	2024-12-26	Subject code not furnished in the cause title.
59	D-FAO/54119/2024	RAMA CHANDRA MOHANTY	2024-12-26	correct nomenclature is CMP
60	D-MACA/53669/2024	BHARAT JALLI	2024-12-26	D.C.F. of Rs6220/ to be paid
61	D-WP(C)/54144/2024	SARADA PRASANNA SARANGI	2024-12-26	Receipt Showing Serv.copy To cg not Filed
62	D-WP(C)/54004/2024	PRASANNA KUMAR MISRA	2024-12-26	NEAT COPY OF PAGE NO 24 TO BE FILED
63	D-BLAPL/39044/2024	PRINCEPEE RAY	2024-12-26	.Subject Code incorrectly Mentioned
64	D-BLAPL/39035/2024	MANAS KUMAR CHAND	2024-12-26	1. TR case number not correctly furnished in synopsis. 2. Age of the petitioner in cause title not tally with V.nama.
65	D-MACA/53682/2024	JEEVANJYOTI MOHANTY	2024-12-26	1.Court Fee Rs 153/ payable not paid 2.appellant -1(B) not executed in v.nama 3. Cause Title- not correctly address

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 26-12-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	RVWPET/312/2019	RVWPET/312/2019	M/S.ANINDYA KU.MISHRA	OTHERS. THIS PETITION MAY STICK TO ONE PRAYER ONLY
2	RVWPET/211/2022	RVWPET/211/2022	LAXMIKANTA MOHANTY	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER AND CORRECTION OF PROVISION OF LAW
3	RVWPET/179/2015	RVWPET/179/2015	M/S.PABITRA KU.NAYAK	OTHERS. AGE OF OP NO. 2 TO 4 NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20. VERNACULAR CERTIFICATE NOT FURNISHED.
4	RVWPET/100/2011	RVWPET/100/2011	M/S.AMIYA K.MISHRA	OTHERS. PLACE IT AFTER FILING OF C.COPY OF IMPUGNED ORDER